

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

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APPLICATION NUMBER :  
PETITION NUMBER : CP/3/2017

NAME OF THE PETITIONER(S) : PRAKASH REXINE PVT LTD + 3

NAME OF THE RESPONDENT(S) : G. SHREEPAL SAMDARIYA

UNDER SECTION : 241/242 OF CA 2013

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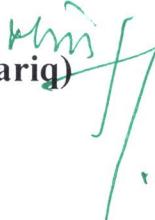
S.No. NAME (IN CAPITAL)  
SIGNATURE

DESIGNATION  
ARUNA GANESH, COUNSEL FOR PETITIONER  
REPRESENTATION BY WHOM ADVOCATE

ARUNA GANESH COUNSEL FOR PETITIONER  
G. SHREE PAL :- 

ORDER

Ms Aruna Ganesh, counsel for petitioner present. Shri G Shree Pal, R1 in person present. Counsel for petitioner sought time to argue the matter, At request time is enlarged for arguments pertaining to the admission of the petition. Put up on 31.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)  


(K. Anantha Padmanabha Swamy)  
Member (Judicial)  
